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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.P. 10/94.

in

O.A. 201/93.

Dt. of Decision : 17.6.94.

- | | |
|------------------------|------------------------|
| 1. Nazeer Ahmed Khan | 25. P.S.Rajan |
| 2. G. Surya Kumari | 26. V. Krishna Murthy |
| 3. S. Padmaja | 27. B. Veerabhadra Rao |
| 4. P.V.M.Prem Kumar | 28. S.B.V.Prasada Rao |
| 5. D.Nageswara Rao | 29. S.V.L.N.Sarma |
| 6. R.Bhaskara Rao | 30. J.Bheema Rao |
| 7. K. Dhanunjaya Rao | 31. B. Appa Rao |
| 8. D.Venkateswara Rao | 32. K.G.K.Murthy |
| 9. P.Viswanathan | 33. S.Shahinulla |
| 10. M. Parvathi | 34. A.Srirama Rao |
| 11. N.Jagannadham | 35. K. Aruna |
| 12. S.B.Sujata | 36. M.Venkateswara Rao |
| 13. T.P.Choudary | 37. K.Seshagiri Rao |
| 14. K.Dhavaleswara Rao | 38. P.U.S.M.R.Kumar |
| 15. P.Kaniki Reddy | 39. R.Rajasree |
| 16. N.Usha Rani | 40. P.Janardhana Rao |
| 17. K.S.K.Mohan | 41. G.V.R.Reddy |
| 18. A.Ramakrishna Rao | 42. P.Sreerama murthy |
| 19. K.Venkata Ramana | 43. M. Jogarao |
| 20. KSN Murthy | 44. M. Nirmala Devi |
| 21. K. Bhanu Murthy | 45. V. Rama Mohana Rao |
| 22. L.V.Ramana | 46. A.V.Hanumantha Rao |
| 23. G. Pappa Rao | 47. M.Suryanarayana |
| 24. M. Surendra Rao | 48. B. Jagannadham |

.. Applicants/
Applicants.

Vs

1. Sri N.V. Vohra,
Government of India, rep. by
its Secretary, Ministry of
Defence, South Block,
New Delhi - 110 011.
2. Sri A.P.J. Abdul Kalam,
Scientific Advisor to Rakshamantri
and Director General, Research & Development,
South Block, New Delhi-110 011.
3. Sri R.S.Choudary,
Director, Naval Science & Technological
Laboratory, Vigyana Nagar,
Visakhapatnam-530 027.

.. Respondents/
Respondents.

Counsel for the Applicants /
Applicants : Mr. S.Lakshma Reddy

Counsel for the Respondents/
Respondents. : Mr. V. Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

25/7/94

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C.P.No.10/94

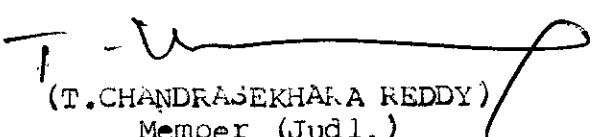
in

O.A.No.201/93

Date of Order: 17.6.94

[As per Hon'ble Shri A.B.Gorthi, Member (Admn.)] (

It is stated by the respondents that our directions in the judgement in O.A.201/93 dated 22.7.93 had been complied with. The Contempt Petitioner is also satisfied in this regard. The Contempt Petition is therefore dismissed.

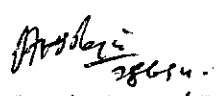

(T.CHANDRASEKHARA REDDY)
Member (Judl.)


(A.B.GORTHI)
Member (Admn.)

Dated: 17th June, 1994

(Dictated in Open Court)

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Deputy Registrar(J)CC

To

- 1.Sri N.V.Vohra, Secretary, Ministry of Defence, South Block, Govt. of India, New Delhi-110 011.
- 2.Sri A.P.J.Abdul Kalam, Scientific Adviser to Raksha Mantri and Director General & Development, South Block, New Delhi.
- 3.Sri R.S.Chowdary, Director, Naval Science and Technological Laboratory, Vigyana Nagar, Visakhapatnam - 530 027.
4. One copy to Mr.S.Lakshma Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr.V.Bhimanna, Addl.CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

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24/6/94.